

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1226/(MAH)/2017

CORAM:

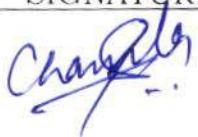
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

NAME OF THE PARTIES: Next Radio Ltd.
V/s.
JSM Corporation Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	SP Singh Chawla	Advocate for Respondent.	

COMMON ORDER
CP 1226/I&BC/NCLT/MB/MAH/2017
CP 1227/I&BC/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Respondent is present and placed on record 2 emails to demonstrate that the Respondent Debtor is making efforts to settle the dispute by making the payments. However, the petitioner is not agreeable. It is stated that the Learned Representative is seeking time to raise certain objections. Adjourned to **02.11.2017**.
2. This date is to be communicated to the other side by the Learned Representative present.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 20.09.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)